

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAM. BARAM): (a) Lok Jagriti Kendra, Madhupur (Deoghar) Bihar, Vaishali Area Small Farmers' Association, Vaishali Bihar and Santhal Paharia Seva Mandal, Deoghar, Bihar have reported the receipt of funds from abroad under the Foreign Contribution (Regulation) Act, 1976 during the years 1981 to 1984. No receipt of foreign funds has been reported by Parvatiya Durgam Siksha Vikas Centre, P.O. Hakedag, Distt. Ranchi, Bihar.

(b) and (c) Information is annexed [See Appendix CXLI, Annexure No. 28-]

#### Foreign funds

805. SHRI RAMNARAYAN GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the organisations, namely Association for Rural Poor, Madras; Diocese of Kottayam, Kerala; Gram Vikas, Berhampur, Orissa and Tripura Baptist Christian Union Agartala have received funds from abroad under the Foreign Contribution (Regulation) Act, 1976 during the years 1981 to 1984;

(b) if so, the amounts received, year-wise; and

(c) the countries from where the funds originated and the names of the organisations which have contributed the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAM. BARAM): (a) Yes, Sir.

(b) and (c) Information is annexed [See Appendix CXLI, Annexure No. 29.]

#### Foreign funds

806. SHRI RAMNARAYAN GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the institutions, namely (i) Voluntary Health Association of India, New Delhi; (ii) Consortium on Rural Technology, Delhi (iii) Industrial Development Services, New Delhi and (iv) Centre for Development of Structural Technology, New Delhi have been receiving foreign contributions under the Foreign Contribution (Regulation) Act, 1976 during the period 1981 to 1984;

(b) if so, the amounts received by these institutions, year-wise; and

(c) the countries from where funds have originated and the names of the organisations which have contributed the funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAM. BARAM): (a) Voluntary Health Association of India, New Delhi; Consortium on Rural Technology, Delhi; and Centre for Development of Instructional Technology, New Delhi have reported the receipt of foreign funds under the Foreign Contribution (Regulation) Act, 1976 during the period 1981 to 1984. Industrial Development Services, New Delhi, has not reported receipt of funds during the above period.

(b) and (c) Information is annexed. [See Appendix CXLI, Annexure No. 30.]